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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1293/2002

New Delhi this the 16th day of May, 2002.

HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

Sri Krishan Yadav,  
S/o Sh. Daryao Singh,  
R/o RZ-35-A, Dharampura,  
Najafgarh, Delhi-43.

-Applicant

(By Advocate Shri Raj Singh)

-Versus-

1. Govt. of NCT of Delhi through  
its Chief Secretary,  
Players Building,  
I.P. Estate, New Delhi.

2. The Commissioner,  
Sales Tax,  
Bikri Kar Bhawan,  
I.P. Estate,  
New Delhi.

-Respondents

(By Advocate - None)

O R D E R (Oral)

By Mr. Shanker Raju, Member (J):

Heard. Applicant has assailed an order of the respondents, whereby despite setting aside the order No.525 dated 5.10.2000 in pursuance of the directions of this Court contained in OA-774/2001, respondents have yet to restore the original pay of the applicant at Rs.4800/- as it was on 1.2.2000 in the revised pay scale of Rs.4000-6000 and are also withholding the annual increments despite the fact that the applicant has nothing adverse against him which could have warranted such an action. He states that this amounts to contempt of the court's order passed earlier and is arbitrary and against the principles of natural justice.

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2. Applicant raised his grievance before the respondents through representation dated 11.4.20012 (Annexure A-6), which is yet to be disposed of by them and necessary consequent orders are yet to be passed by them.

3. In this view of the matter and having regard to the orders passed by this Tribunal earlier, the respondents are directed to dispose of the representation of the applicant, taking into consideration the directions of the court as well as their own order, withdrawing the office order No.525, dated 5.10.2000 by a detailed and speaking order, within a period of two months from the date of receipt of a copy of this order. If the applicant is still aggrieved, it will be open to him to pursue his remedy in accordance with law.

4. The OA is disposed of, as above, at the admission stage itself. No costs.

S. Raju

(Shanker Raju)  
Member (J)

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